

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:1371
ANSWERED ON:05.03.2010
ONE TIME SETTLEMENT SCHEME
Vinay Kumar Alias Vinnu Shri

Will the Minister of FINANCE be pleased to state:

- (a) whether the date fixed for completion of One Time Settlement (OTS) of farmers debt i.e. 31st December, 2009 has been adhered to by the Government;
- (b) if so, the details thereof and if not the reasons therefor;
- (c) the time for completion of OTS;
- (d) whether the Government intends to extend/has extended the last date i.e. 31st December, 2009 of OTS Scheme; and
- (e) if so, the details thereof and steps taken in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE(SHRI NAMO NARAIN MEENA)

(a) to (e): The Government of India had extended the last date of the One Time Settlement (OTS) Scheme for 'other farmers' under Agricultural Debt Waiver and Debt Relief Scheme (ADWDRS) 2008, upto 31 December, 2009.

The budget speech 2010-11 proposes to extend the last date for payment of dues by 'other farmers' upto 30 June, 2010.